

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A/MA/RA/CP NO. 342 OF 2004

Applicant/s R.M.Yadav Respdt/s UD 7 802

Advocate for Applicant/s Sri S.K. Dm Advocate for Respondent/s Sri K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 13
	<p><u>11/12/2008</u></p> <p>Hon Mr. Ashok S-Karimadi J.M.</p> <p>S. D.K. Tiwari holding brief of Sri S.K. Dm counsel for the applicant states that no instruction is received from the applicant to make submission in this matter. Having regard to the fact that applicant has challenged the order of transfer dated 23.02.04, it it appears that he has lost interest in pursuing the matter. Accordingly this O.A. is dismissed for non-prosecution.</p> <p> J.M.</p> <p><u>(C)</u></p>	

Contd. On Sheet No.